



Government of Jammu and Kashmir
Agriculture Production Department
Civil Secretariat, Jammu/Srinagar

Notification

Srinagar, the 5th September, 2024

S.O 454.- In exercise of the powers conferred by Section 3 of the Prevention and Control of Infectious and Contagious Diseases in Animals Act, 2009 (Act No.27 of 2009), the Government of Jammu & Kashmir hereby appoint Chief Animal Husbandry Officer(s) of Animal Husbandry Department, J&K as Veterinary Officer(s) within their respective Jurisdictions for purposes of the Act.

By Order of the Lieutenant Governor.

Sd/-

(Shailendra Kumar) IAS
Principal Secretary to the Government
Agriculture Production Department

Dated 05.09.2024

No. ASHF-PLG/82/2023 (CC. 7357312)

Copy to the:-

1. All Financial Commissioners (Additional Chief Secretaries).
2. Director General of Police, J&K.
3. All Principal Secretaries to the Government.
4. Principal Secretary to the Hon'ble Lieutenant Governor.
5. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
6. All Commissioner/Secretaries to the Government.
7. Divisional Commissioner, Kashmir/Jammu.
8. All Deputy Commissioners.
9. Director Information, J&K.
10. Director Archives, Archaeology & Museums, J&K.
11. Director, Animal Husbandry, Jammu / Kashmir.
12. OSD to Advisor(B), In-charge Animal/Sheep & Fisheries.
13. General Manager, Government Press, Jammu/Srinagar.
14. All Chief Animal Husbandry Officers, Animal Husbandry Department, J&K.
15. Private Secretary to the Chief Secretary, J&K.
16. Private Secretary to Principal Secretary to the Government, Agriculture Production Department.
16. PA to Special Secretary to the Government, Agriculture Production Department (Animal Husbandry).
17. Incharge Website.
18. Stock file.

(Nasir Bilal Shah)

Under Secretary to the Government